

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 173
(To be answered on the 2nd February 2017)

NOC FOR AIR TRANSPORT SERVICES

173. SHRI MANOJ TIWARI
DR. RATNA DE (NAG)
SHRI HARI OM PANDAY

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has extended the "NOC" of various air transport services" in recent past;
(b) if so, the details thereof and the reasons thereof; and
(c) the reasons for such extension along the list of beneficiaries in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): With a view to streamline the procedure and also for ease of doing business in Civil Aviation Sector, Ministry of Civil Aviation has reviewed the existing procedure for Grant of Initial NOC to operate Scheduled / Non - Scheduled / Scheduled Commuter Air Transport Services and has extended the validity of Initial NOC to 3 years.
